

1. **QUESTIONS**

(a) **STARRED QUESTIONS**

Questions in Starred list (Corrected) to be orally answered.

(b) **UNSTARRED QUESTIONS**

Replies to Questions in Unstarred list (Corrected) to be laid on the table.

2. **PAPER TO BE LAID ON THE TABLE**

Shri Nilesh Cabral, Minister for Public Works to lay Annual Report of the Audited Accounts of Sewerage and Infrastructural Development Corporation of Goa Limited for the year 2020-21

3. **CALLING ATTENTIONS**

1. **Shri Krishna Salkar**, MLA to call the attention of the Chief Minister/Minister for Finance to the following:

“Fear and anxiety in the minds of Goan public, in view of stoppage of time-bound compensation on GST received so far from the Central Government. Steps the Government wants to take to save the economy of the State and the roadmap ahead.”

2. **Dr. Deviya Rane**, MLA to call the attention of the Minister for Environment and Climate Change to the following:

“Fear and anxiety in the minds of people of Poriem Constituency, Sattari taluka, Goa regarding the ‘**Draft Notification of The Gazette of India - Extraordinary [Part II—Sec. 3 (ii)] of Wednesday, July 6, 2022 declaring 56 Villages of Sattari as “Eco-Sensitive Zones”**’, which is not acceptable, as villages cannot be declared as “eco-sensitive zones” without a plan of action in place. The steps the Government intends to take to drop the 56 villages of Sattari.”

4. **DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS, 2022-2023 (DAY-7)**

Minister for Power

Demand No. 76 - Electricity

Demand No. 86 - New and Renewable Energy

Minister for Social Welfare

Demand No. 45	-	Department of Archives
Demand No. 57	-	Social Welfare
Demand No. 77	-	River Navigation
Demand No. 87	-	Department of Archaeology

1. Cut motions to be moved in separate list and circulated.
2. Voting on Cut motions and Demands to be taken up as listed.

5. GOVERNMENT BILLS –INTRODUCTION

1. Shri Subhash Shirodkar, Minister for Water Resources to move for leave to introduce The Goa Irrigation (Amendment) Bill, 2022.

ALSO to introduce the Bill.

2. Shri Subhash Shirodkar, Minister for Water Resources to move for leave to introduce The Goa Command Area Development (Amendment) Bill, 2022.

ALSO to introduce the Bill.

3. Shri Subhash Shirodkar, Minister for Water Resources to move for leave to introduce The Goa Tillari Irrigation Development (Amendment) Bill, 2022.

ALSO to introduce the Bill.

4. Shri Subhash Shirodkar, Minister for Water Resources to move for leave to introduce The Goa Ground Water Regulation (Amendment) Bill, 2022.

ALSO to introduce the Bill.

5. Shri Vishwajit P. Rane, Minister for Town and Country Planning to move for leave to introduce The Goa Tax on Infrastructure (Amendment) Bill, 2022.

ALSO to introduce the Bill.

6. Shri Vishwajit P. Rane, Minister for Town and Country Planning to move for leave to introduce The Goa Town and Country Planning (Amendment) Bill, 2022.

ALSO to introduce the Bill.

7. Shri Vishwajit P. Rane, Minister for Town and Country Planning to move for leave to introduce The Goa (Regulation of Land Development and Building Construction) (Amendment) Bill, 2022.

ALSO to introduce the Bill.

8. Dr.Pramod Sawant, Hon. Minister for Information and Publicity to move for leave to introduce The Goa (Regulation of Film Shooting) (Amendment) Bill, 2022.

ALSO to introduce the Bill.

9. Shri Atanasio Monserrate, Minister for Revenue to move for leave to introduce The Goa Buildings (Lease, Rent and Eviction) Control (Amendment) Bill, 2022.

ALSO to introduce the Bill.

10. Shri Rohan Khaunte, Minister for Tourism to move for leave to introduce The Goa Tourist Places (Protection and Maintenance) (Amendment) Bill, 2022.

ALSO to introduce the Bill.

11. Shri Rohan Khaunte, Minister for Tourism to move for leave to introduce The Goa Registration of Tourist Trade (Amendment) Bill, 2022.

ALSO to introduce the Bill.

12. Dr.Pramod Sawant, Hon. Chief Minister to move for leave to introduce Goa State Research Foundation Bill, 2022.

ALSO to introduce the Bill.

6. GOVERNMENT BILLS -CONSIDERATION AND PASSING

1. Shri Vishwajit P. Rane, Minister for Urban Development to move that The Goa Municipalities (Amendment) Bill, 2022 be taken into consideration.

ALSO to move that the Bill be passed.

2. Shri Vishwajit P. Rane, Minister for Urban Development to move that The City of Panaji Corporation (Amendment) Bill, 2022 be taken into consideration.

ALSO to move that the Bill be passed.

3. Dr.Pramod Sawant, Hon. Minister for Education to move that The Goa Education Development Corporation (Amendment) Bill, 2022 be taken into consideration.

ALSO to move that the Bill be passed.

4. Shri Rohan Khaunte, Minister for Information Technology to move that The Goa Electronic Delivery of Notices Bill, 2022 be taken into consideration.

ALSO to move that the Bill be passed.

5. Shri Rohan Khaunte, Minister for Information Technology to move that The Goa Information Technology Development (Amendment) Bill, 2022 be taken into consideration.

ALSO to move that the Bill be passed.

6. Shri Subhash Shirodkar, Minister for Co-operation to move that The Goa Co-operative Societies (Amendment) Bill, 2022 be taken into consideration.

ALSO to move that the Bill be passed.

**ASSEMBLY HALL
PORVORIM-GOA
21st JULY, 2022**

**NAMRATA ULMAN
SECRETARY**